

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.

ORDER

Sub: Grant of powers of CMM to MMs on duty during the period
12-06-2023 to 21-06-2023.

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi vide letter No. 2985-2996/DHC/Gaz-IIB/G-13/2023 dated 06-05-2023, the Ld. Metropolitan Magistrates of Central District, working as Duty Magistrates during the period 12-06-2023 to 21-06-2023 shall exercise the powers of Chief Metropolitan Magistrate, Central District, in respect of any urgent work requiring immediate attention.

(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

No. 5417-5457 CMM/Central/2023;

Dated, Delhi the 18/05/23

Copy forwarded for information to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi
03. The Ld. Principal District & Session Judges, all Districts, Delhi.
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Addl. Chief Metropolitan Magistrates, Central, District, Delhi
06. The Principal Magistrate, Juvenile Justice Board-I, II & III Delhi.
07. The Metropolitan Magistrates, Central District, THC, Delhi.
08. The Metropolitan Magistrates, Railway Court, Delhi.
09. The Commissioner of Police, Delhi & DCsP of North, Central & West District, Delhi.
10. The I G Prison, Tihar Jail, Delhi/New Delhi
11. The Director of Prosecution, Delhi.
12. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
13. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
14. For uploading on Centralized Web-Site through LAYER
15. The Video Conferencing Room No. 211, THC, Delhi.
16. Reader to CMM, Central District, Delhi.
17. The Office file

(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.